

Financial loss due to Tsunami

1029. SHRI T.K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total estimated financial loss caused by Tsunami;
- (b) whether NGOs in India collected donations to help Tsunami victims;
- (c) if so, the details thereof along with name of NGO and quantum of donations;
- (d) whether the NGOs have spent the money for Tsunami victims and submitted the accounts to Government; and
- (e) if not, the action proposed to be taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The total estimated financial loss due to damage caused by Tsunami is ₹ 11544.91 crore.

(b) to (e) The data for NGO's in India collecting donations to help Tsunami victims is not maintained by the Ministry of Home Affairs. The Andaman and Nicobar Administration has intimated that Mata Amritanandamayi Math constructed 50 permanent shelters for Tsunami victims from their own funds. However, the States of Tamil Nadu, Andhra Pradesh and Kerala and Puducherry Administration have intimated that no details of NGO donations is available with them.

The NGOs operating with foreign donor support are governed by a well defined legal framework of Foreign Contribution (Regulation) Act, 2010.

Infiltration from Bangladesh along West Bengal border

1030. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the year-wise details of the number of incidents of infiltration from Bangladesh along West Bengal Border during 2012 to 2014;
- (b) the year-wise details of number of infiltrators apprehended during the same period;
- (c) the details of the measures taken or proposed to be taken by Government to check infiltrations; and
- (d) the number of BSF and Special Armed forces officers employed along the West Bengal border, each year from 2009 to 2014?